NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/86/(IB)/2017

NAME OF THE PETITIONER(S)

: RDC CONCRETE INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: ADHWAIY INTERIOR DESIGNER & SERVICE P L

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Gr. Pilis leureur Counsel fer letitioner S. A. Shan mugun

ORDER

Counsel for petitioner present. No representation on behalf of respondent. Counsel for petitioner is directed to send private notice to the respondent and file proof of effecting service by way of an affidavit on the next date of hearing. The Registry is also directed to send notice to the respondent. Put up on 17.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc

